

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 205 OF 2019**

**Dated : 14<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Salasar Green Energy Pvt. Limited ... Appellant(s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Harsh Anand  
Mr. Gaurav Majumdar

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sumit Panwar for R-1

**ORDER**

Objections, if any, by the Respondent No.1 shall be filed on or before 02.12.2019 after duly serving advance copy to the other side.

For appearance of Respondent No.2 , list the matter on **09.12.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/pk*